

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 05TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP NO.168 OF 2020

PETITIONER

P. D. SUNIL KUMAR, AGED 52,
S/O DAMODARAN, DOOR NO. 35/466,
PATTARUMADAN HOUSE, YMJ ROAD, MAMANGALAM,
KOCHI, PIN - 682 025

BY ADVS. SRI.P.G. JAYASHANKAR,
SRI. P.K. RESHMA (KALARICKAL),
SMT.REVATHY P. MANOHARAN,
SRI.STEFIN THOMAS,
SRI. AMRITHA SUBIN AND SANIN V.U.

RESPONDENTS

1. STATE OF KERALA, REPRESENTED BY ITS
ADDITIONAL CHIEF SECRETARY,
HOME DEPARTMENT,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, KERALA -695001.

2. STATE POLICE CHIEF AND
THE DIRECTOR GENERAL OF POLICE,
POLICE HEAD QUARTERS VAZHUTHACAUD,
THIRUVANANTHAPURAM, KERALA- 695 010.

3. DISTRICT COLLECTOR, ERNAKULAM,
COLLECTORATE, KAKKANAD, ERNAKULAM - 682 030

4. DISTRICT POLICE CHIEF,
ERNAKULAM, ABDUL KALAM MARG,

MARINE DRIVE, ERNAKULAM - 682 011

5. DISTRICT COLLECTOR,
KOZHIKODE, COLLECTORATE,
CIVIL STATION P.O.,
KOZHIKODE - 673 020

6. DISTRICT POLICE CHIEF,
KOZHIKODE, PALAYAM,
KOZHIKODE - 673 004

R1-6 BY SRI.K.P.HARISH GOVERNMENT PLEADER

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION
ON 05.05.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

JUDGMENT

The petitioner seeks permission to travel from Ernakulam to Kozhikode to pick his wife and children who are presently residing at Calicut and to bring them back to Ernakulam. He had submitted an application which was rejected by Ext.P5 (screen shot of the order rejecting his application).

After instructions, the learned Government Pleader submits that situation has changed and that if he submits a fresh application mentioning the details and the dates, the same shall be considered by the Station House Officer of the respective Police Station, where the petitioner and his wife and children resides. In the event of any such application being filed by the petitioner and his wife and children in the respective Station House Offices, the SHO's will permit the travel of the petitioner from Ernakulam to Kozhikode and his wife and children along with him to get back to Ernakulam in accordance with the regulations in force at the time of issuance of the pass.

This Writ Petition is disposed of as above.

BECHU KURIAN THOMAS

Nsd

JUDGE

APPENDIX

PETITIONERS EXTS:

EXHIBIT P1: - A TRUE COPY OF THE PETITIONER'S DAUGHTER'S COLLEGE ID CARD.

EXHIBIT P2: - A TRUE COPY OF THE PETITIONER'S SON'S ADMISSION TICKET TO HIGHER SECONDARY EXAMINATION.

EXHIBIT P3: - A TRUE COPY OF PETITIONER'S WIFE'S DISCHARGE SUMMARY ISSUED BY AMIRTHA HOSPITAL.

EXHIBIT P4: - A TRUE COPY OF THE SCREEN SHOT OF APPLICATION DATED 20.04.2020 SUBMITTED BY THE PETITIONER IN THE ONLINE PORTAL

EXHIBIT P5: - A TRUE COPY OF THE SCREEN SHOT OF THE MESSAGE REJECTING THE EXT P4 APPLICATION